

ITEM NO.46

REGISTRAR COURT. 2

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. M V RAMESH

Petition(s) for Special Leave to Appeal (Crl.) No(s). 5447/2015

VIJAI PRAKASH

Petitioner(s)

VERSUS

STATE OF U.P.

Respondent(s)

Date : 18/11/2015 This petition was called on for hearing today.

For Petitioner(s)

Ranjit Kumar Sharma,Adv.

For Respondent(s)

Mr.Sameer Singh,Adv.

Mr. M. R. Shamshad,Adv.

UPON hearing the counsel the Court made the following
O R D E R

Four weeks time as last chance is given to the sole respondent
to file the counter affidavit.

List the matter again on 29.01.2016.

(M V RAMESH)
Registrar

SB